

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL(AT) NO.75 OF 2019**

**IN THE MATTER OF:**

Old Lane India Cyprus Fund II Ltd

Applicant

Vs

Rudradev Infopark Pvt Ltd & Ors

Respondents

**AND**

**CONTEMPT CASE NO. 18 OF 2019**

**IN**

**COMPANY APPEAL(AT) NO.75 OF 2019**

**IN THE MATTER OF:**

Old Lane India Cyprus Fund II Ltd

Applicant

Vs

Rudradev Infopark Pvt Ltd & Ors

Respondents

**For Appellant:-** Ms Nikita Choukse, Advocate for appellant.

**For Respondents:** - Mr. Ragnath Basan, Advocate.

**ORDER**

**09.01.2020** - At the request of Learned counsel for appellants, the appeals are adjourned for hearing on **22<sup>nd</sup> January, 2020.**

(Justice Jarat Kumar Jain)  
Member (Judicial)

(Mr. Balvinder Singh)  
Member (Technical)

(Dr. Ashok Kumar Mishra)  
Member (Technical)

BM/NN